

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-962**  
ANSWERED ON-31/07/2024

**FUNCTIONAL UNIVERSITIES**

962 SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of Education be pleased to state:

- (a) the number of recognized Universities across the country, State-wise;
- (b) A category-wise list of Government universities, private universities, and deemed-to-be universities;
- (c) the jurisdiction of universities having study centres other than in their home State;
- (d) the number of recognized open universities; and
- (e) the number of recognized universities that offer correspondence law courses?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUKANTA MAJUMDAR)

- (a) As reported by University Grants Commission (UGC), the state-wise number of recognized Universities is given at available at [https://www.education.gov.in/parl\\_ques](https://www.education.gov.in/parl_ques).
- (b) The list of Government Universities, Private Universities and Deemed to be Universities, as reported by UGC, is at available at [https://www.education.gov.in/parl\\_ques](https://www.education.gov.in/parl_ques).
- (c) As intimated by UGC, the Territorial Jurisdiction of the Universities is decided by the Act through which such Universities are established vis-a-vis power to enact such legislation i.e. the Universities established by the Act of Parliament can have all India jurisdiction if their Act so provides. The State Universities can have such jurisdiction within the State as provided in the Act. The Institutions Deemed to be University (IDTBU) can open Off-Campus centres anywhere in India, subject to regulatory approvals and conditions stipulated in the UGC (IDTBU) Regulations.
- (d) As reported by UGC, there are 15 State Open Universities and one Central Open University.
- (e) As reported by UGC, Law cannot be offered in Open and Distance learning mode and Online mode in Higher Education, as per the regulation 2(z) of UGC (Open and Distance Learning Programmes and Online Programmes) Regulations, 2020.

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